

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/322/ (IB)/2017
NAME OF THE PETITIONER(S) : B. RAMAKRISHNIAH
NAME OF THE RESPONDENT(S) : PAM APPARELS PVT LTD ✓
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

S. S. JAYANTHI REPRESENTATION BY WHOM S. S. Jayanthi

S. S. Jayanthi for Respondent S. S. Jayanthi

ORDER

Counsel for petitioner called absent. Counsel for respondent present and submitted that there is a chance for settlement between the parties. He prayed time for reporting the final outcome of the same. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)